POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF WHITE DIAMOND INDUSTRIES LIMITED.

Registered Office: 524 Sandhurst Building, SVP Road, Opera House, Mumbai–400 004.
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The details, subsequent to the completion of the Open Offer made vide Public Announcement (PA) dated September 3, 2010 and Corrigendum to Public Announcement (CPA) dated December 21, 2010 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by Sapna Infratech Private Limited (**'Acquirer'**) alongwith Mr. Mahesh M Rupani, Mr. Prashant M Rupani and Mr. Darshak M Rupani as persons acting in concert (PAC) to acquire 17,00,000 equity shares of ₹ 10/- each representing 20% of the outstanding voting capital of White Diamond Industries Limited at a price of ₹ 10/- (Rupees Ten) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : White Diamond Industries Limited
2. Name and Address of the Acquirer : Sapna Infratech Private Limited
   1 Hassan Jhetha Compound, Opp Byculla Goods Depot, Mumbai – 400 027.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Sharex Dynamic (India) Private Limited
5. Date of Opening of the Offer : Wednesday, December 29, 2010
6. Date of Closing of the Offer : Monday, January 17, 2011
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actuals
1.	Offer price	₹ 10/-	₹ 10/-
2.	Share holding of Acquirers / PACs before PA and Preferential Allotment (No. & % of the voting capital)	8,96,668 (10.55%)	8,96,668 (10.55%)
3.	Shares allotted on preferential basis (after PA but before CPA) Acquirer (No & % of voting capital) PACs (No & % of voting capital)	 8,07,400 (9.50%) 3,60,000 (4.23%)	 8,07,400 (9.50%) 3,60,000 (4.23%)
4.	Shares acquired in the open offer (No & % of the voting capital)	17,00,000 (20.00%)	4,31,050 (5.07%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	₹ 170,00,000/-	₹ 43,10,500 /-
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7.	Post offer share holding of Acquirers (No. & % of voting capital) Post offer share holding of PAC (No. & % of voting capital)	25,07,400 (29.50%) 12,56,668 (14.78%)	12,38,450 (14.57%) 12,56,668 (14.78%)
8.	Pre offer share holding of public (No. & % of voting capital) other than Acquirers	61,72,050 (72.61%)	61,72,050 (72.61%)
9.	Post offer share holding of public (No. & % of voting capital) other than Acquirers	47,35,932 (55.72%)	60,04,882 (70.65%)
10.	Status of the escrow account, whether released or not *Acquirer has funded the Special Account by Rs. 10,000/- separately	Escrow Amount	₹ 1,70,00,000/-
		Transfer to Special Account*	₹ 43,00,500/-
		Release from Escrow Account	₹ 1,09,99,500/-
11.	Payment of interest, if any to the shareholders along with the details thereof	NIL	
12.	Status of Investor complaints received, if any	NIL	
13.	Date of despatch of consideration payable under the open offer	January 21, 2011	

The Acquirer accepts full responsibility for the information contained in this Public Announcement. This Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer

ARIHANT capital markets ltd. 3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East), Mumbai- 400 057. Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880.
Email: mbd@arihantcapital.com Website:www.arihantcapital.com Contact Person: Mr. Satish Kumar P.
SEBI REGN NO.: INM 000011070

Place: Mumbai, Date: January 24, 2011 On behalf of the Acquirer M/s Sapna Infratech Private Limited